

(7)

RESERVED

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD

Registration No. 66 of 1986

Chauthi & Others Applicants

Versus

Union of India & Others Respondents

Connected with

(1) Registration No. 30 of 1986
Srikant & Others Versus C.E.(Const)NE Rly G'Pur & Another

(2) Registration No. 29 of 1986
Shiv Nath & Others Versus Union of India & Another

(3) Registration No. 59 of 1986
Hari Kishore & Others Versus Union of India & Others

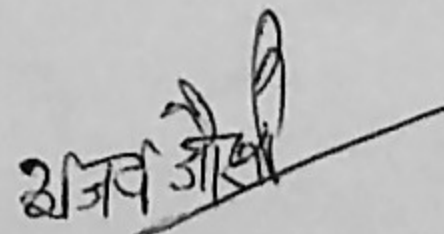
(4) Registration No. 65 of 1986
Raghubir and Others Versus Union of India & Others

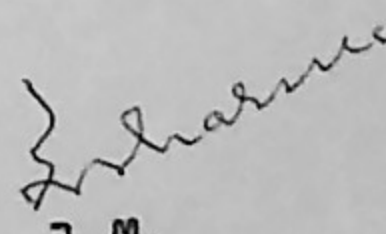
Hon. Ajay Johri, A.M.

Hon. G.S.Sharma, J.M.

(By Hon.Ajay Johri, A.M.)

For order see our order of date passed
in Registration No. 30 of 1986 Srikant & Others Versus
Chief Engineer (Construction) N.E.Railway, Gorakhpur
and Another.


A.M.


J.M.

Dated the 11th Dec., 1986.

RKM